

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

8

OA.No.2365 of 1998

New Delhi, this 26th day of April, 1999.

HON, BLE SHRI K. MUTHUKUMAR, MEMBER(A)

Ram Ayodhya
S/o Shri Dasrath Sahani
R/o I-8 (New), Chirya Colony
I.A.R.I., PUSA
New Delhi-110012.

... Applicant

By Advocate: Shri Chittaranjan Hati

versus

1. Indian Council of Agricultural Research
Through: Director General
Krishi Bhawan
New Delhi.

2. Indian Agricultural Reseacch Institute
Through: Director
I.A.R.I., PUSA,
New Delhi.

... Respondents

By Advocate: Ms. Geetanjali.

O R D E R (ORAL)

HON, BLE SHRI K. MUTHUKUMAR, M(A)

Learned counsel for the applicant submits that the applicant has received necessary relief from the respondents and, therefore, he may be allowed to withdraw the application.

This application is dismissed as withdrawn.


(K. Muthukumar)
Member(A)

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